

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:464
ANSWERED ON:07.08.2013
APPOINTMENT OF IAS OFFICERS ON FAKE CERTIFICATE
Deshmukh Shri K. D.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether some All India Services Officers have been charged for getting their job on the basis of fake Caste/Tribe Certificate as reported in the media;
- (b) if so, the facts in this regard; and
- (c) the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (c): The All India Services comprise of Indian Administrative Service (IAS), the Indian Police Service (IPS) and the Indian Forest Service (IFS). The Department of Personnel & Training (DOPT), the Ministry of Home Affairs (MHA) and the Ministry of Environment & Forests are the Cadre Controlling Authority in respect of IAS, IPS and IFS, respectively. In so far as DOPT is concerned, no IAS officer has been charge sheeted for getting their job on the basis of the fake Caste/Tribe Certificate. However, on the basis of complaints received in this Department, 5 cases have been referred to respective State Governments for verification of authenticity of the caste certificates in accordance with the law on the subject.